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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 25/(MAH)/2016  
MA No. 05/2017 & 39/2017  
IA No. 64/65/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Chandrasena Vishwas Patil  
V/s.  
Shah & Jain Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 & 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Nidhi Chheda 1/b Subir Kumar	Advocate for Petitioner	
2.	Mr. Umang Mehta 1/bg Dhaval Vussoni & Ass	Adv for Res. 1 to 4	
3.	Sunila Chavas	Adv. for Res. 8 to 13	

ORDER

IA No. 64/65/2017 & MA 05/2017 & 39/2017 IN TCP No. 25/241-242, 244/  
NCLT/MB/MAH/2016

The Counsel for the Petitioner as well as the Respondent are present.

At request of the parties, list this matter on **13.11.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)